## CUNTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

O.A. No. 107 of 1997

New Delhi, dated this the 13th April, 1998

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A) HON'BLE MR. T.N. BHAT, MEMBER (J)

Shri Vrindavan,
S/o Shri Rati Ram,
Clerk,
O/o Dy. Chief Engineer (Constn.),
Northern Railway,
Tilak Bridge,
New Delhi-110001.

(By Advocate: Shri Ashish Kalia)

## Versus

- Union of India through the General Manager, Northern Railway, Baroda House, New Delhi.
- The Chief Engineer (Construction), Northern Railway, Kashmere Gate, Delhi-110006.
- 3. Divl. Railway Manager, Northern Railway, Bikaner.
  RESPONDENTS

(None appeared)

## ORDER (Oral)

## BY HON BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

to for permission prays Kalia Shri greivances the the as withdraw the O.A. applicant wie under active consideration of In this respect applicant has filed respondents. 761/98. No. M.A.

Accordingly this O.A. is dismissed as withdrawn with liberty given to applicant that in the event any grievance survives, after final decision of the respondents, it will be

through open to him to agitate the same appropriate original proceedings in accordance with law, if so advised.

(T.N. Bhat) Member (J)

Vice Chairman (A)

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